

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1570-1571/2025

PAPPU LAL

Appellant(s)

VERSUS

SURENDRA KOLI & ANR.

Respondent(s)

(IA No. 97641/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 97640/2024 - EXEMPTION FROM FILING O.T.)

WITH

CrI.A. No. 1572-1574/2025 (II)

(IA No. 147765/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 147766/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1585-1586/2025 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 138400/2024)

CrI.A. No. 1575/2025 (II)

(IA No. 147678/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1579/2025 (II)

(IA No. 123136/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1576/2025 (II)

(IA No. 133358/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1580/2025 (II)

(IA No. 126255/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1577/2025 (II)

(IA No. 117778/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1581/2025 (II)

(IA No. 130280/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1578/2025 (II)

(IA No. 122072/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1584/2025 (II)

(IA No. 139021/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1587-1590/2025 (II)

(IA No. 145967/2024 - CONDONATION OF DELAY IN FILING AND IA No. 145966/2024 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 1582-1583/2025 (II)

(IA No. 133389/2024 - EXEMPTION FROM FILING O.T.)

Crl.A. No(s). 513/2011

Date : 03-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) :

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For Respondent(s) :

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Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. The petitioner is permitted to implead the Central Bureau Investigation as party respondent in Crl. Appeal Nos. 1570-1571 of 2025.
2. Heard-in-part.
3. For further arguments, list these matters on 29.04.2025.
4. The Criminal Appeal Nos. 1587-1590 of 2025 shall be treated as the lead case.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR